

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/117/2022, IA (IBC)/257/2021, IA (IBC)/552/2020, IA (IBC)/1013/2019, IA (IBC)/1012/2019, IA (IBC)/256/2018, IA (IBC)/255/2018, IA (IBC)/993/2023 in CP(IB) No.150/9/HDB/2017
NAME OF THE COMPANY	Ind-Bharat Power (Madras) Ltd
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Bharat Power (Madras) Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Ms. Rishika Kumar for Mr. Amir Bavani.

Ld. Counsel Mr. DVAS Ravi Prasad.

Ld. Counsel Ms. Jyotsna Siva Kumar, Liquidator.

It is stated by both the parties that the stay order of Hon'ble NCLAT is still continuing. **Matter is adjourned to 28.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)